

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO.†5163**  
ANSWERED ON 24.03.2026

**FUNDS FOR PANCHAYATI RAJ INSTITUTIONS**

†5163. SHRI BHARAT SINGH KUSHWAH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a. the details of the funds allocated to the Gwalior Parliamentary Constituency under various Central schemes being implemented by the Ministry since the year 2022-23, year and scheme-wise;
- b. the details of the actual expenditure made out of the funds allocated during the said period, year and scheme-wise;
- c. the reasons for the slow physical and financial progress in comparison to the funds allocated under the said schemes; and
- d. the steps being taken by the Government to ensure maximum and timely utilization of the funds?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJEEV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) Panchayat is a State subject and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes towards strengthening and efficient functioning of the Panchayati Raj Institutions (PRIs) on a continuous basis.

The MoPR implements Centrally Sponsored scheme of revamped Rastriya Gram Swaraj Abhiyan (RGSA) for capacity building and training of the elected representatives and functionaries of the PRIs, Central Sector schemes of Incentivisation of Panchayat (IoP) to provide incentives to the Panchayats in recognition of their good developmental works at all levels and e-Panchayat Mission Mode Project (eMMP) for promotion of e- governance (no fund is provided to the States under this Scheme).

Further, a Central Sector Scheme of SVAMITVA (Survey of Villages Abadi & Mapping with Improvised Technology in Village Areas) is implemented to provide record of rights to the inhabitants of rural areas.

RGSA, IoP and ePanchayat-MMP schemes are implemented with active participation, involvement and collaboration with State/UTs in the country including in the Gwalior

Parliamentary Constituency of Madhya Pradesh. The SVAMITVA scheme is implemented in most of the States/UTs including Madhya Pradesh.

The funds under the RGSA and SVAMTVA schemes are not released to the Districts or to any constituency, but to the State/UTs. The year-wise release and utilisation of funds to/by Madhya Pradesh under RGSA scheme since 2022-23 are as under:

(Rs. In crore)

Year	Fund Allocated/Released	Fund Utilized*
2022-23	28.00	145.17
2023-24	32.17	74.14
2024-25	40.00	96.82
2025-26	50.00	64.09 (as on 28.02.2026)

\* Fund utilization includes the Central Share, the State Share, and the unspent balance of the previous year.

Under the IoP scheme, a of total of Rs. 2.72 crore was released for the Panchayats in Madhya Pradesh in 2022-23 that includes Rs.5 lakh for Jorasi Gram Panchayat of the Gwalior District. After 2022-23, no Panchayats have received any award and as such no award money.

(c) Since the FY 2022-23, the state of Madhya Pradesh has provided training to a total of 8,81,112 participants, including 2,70,339 in the current FY 2025-26 (as of February 28, 2026). In terms of infrastructure, 50 Gram Panchayat Bhawans were approved in FY 2024-25. Furthermore, the state successfully procured all 289 computers approved for that same period. Madhya Pradesh has achieved a significant milestone by completing 100% of drone surveys in its notified villages. This completion supports the creation of accurate land records and the issuance of property cards, providing 'Record of Rights' to rural household owners.

Under the e-Panchayat Mission Mode Project (MMP), Madhya Pradesh has successfully onboarded 100% of its Village, Block, and Zila Panchayats to the eGramSwaraj portal, with 21,950 Village Panchayats actively conducting online payments. The state's digital infrastructure is robust, with 22,565 Gram Panchayats equipped with computers and 18,106 service-ready points established for broadband connectivity. Furthermore, transparency has been institutionalized with 22,978 Gram Panchayats uploading their development plans (GPDP) and 23,304 Panchayati Raj Institutions (PRIs) completing audited reports for the 2023-24 period. Between 2020-21 and 2022-23, Madhya Pradesh consistently secured 18 National Panchayat Awards annually, totalling 54 awards over that three-year period. These awards included the Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar (DDUPSP), Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar (NDRGGSP), and awards for Gram Panchayat Development Plans and child-friendly initiatives.

(d) Senior officers of the Ministry undertake periodical review/physical checks for close and intensive monitoring of the progress of implementation of scheme through meetings, video-conferences, regular feedback on dashboard.

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